National Anthem

1744. Shri Yashpal Singh: Shri Bishanchander Seth:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that his Ministry has issued directive to all State Governments and Administrations of Union Territories about the playing of the National Anthem; and
- (b) if so, the reactions of the State Government thereon?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). It has been suggested to the State Governments that the playing of the National Anthem in cinema houses at the end of the evening show should be encouraged. The reactions appear to be favourable.

12 hrs.

PAPERS LAID ON THE TABLE

MINISTER'S (ALLOWANCES, MEDICAL TREATMENT AND OTHER PRIVILEGES)

AMENDMENT RULES

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, I beg to lay on the Table a copy of the Minister's (Allowances, Medical Treatment and Other Privileges) Amendment Rules 1963 published in Notification No. G.S.R. 431 dated the 8th March, 1963, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-1095] 63].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETEENTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to present the Nineteenth Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

THIRTY-FIFTH REPORT

Shri Dasappa (Bangalore): I beg to present the Thirty-fifth Report of the Estimates Committee on the Ministry of Steel and Heavy Industries—Heavy Electricals (India) Limited, Bhopal.

12.02 hrs.

DEMANDS FOR GRANTS—Contd.

MINISTRY OF TRANSPORT AND COMMUNICATIONS—Contd.

Mr. Speaker: Further discussion and voting on the Demands for Grants under the control of the Ministry of Transport and Communications. Out of nine hours, three hours have been exhausted, six hours still remain.

Shri R. S. Tiwari.

श्री रा० स० तिवारी (खजुराहो) : श्रध्यक्ष महोदय, कल में यह कह रहा था कि १ लाख ७१ हजार वर्ग मील लम्बा चौड़ा प्रदेश हमारा है लेकिन वहां पर जनरल पोस्ट श्राफिस नहीं है। में चाहता हूं कि इस पर घ्यान दिया जाय।

इस के बाद में एक और छोटी सी चीज श्राप के सामने रखना चाहता हूं कि जो श्राप के राष्ट्रीय मार्ग हैं वे कहीं पर टूटे हुए हैं, कहीं पर उन पर पुलिया वगैरह नहीं है श्रीर कहीं पर कोई श्रीर चीज नहीं है । इसलिए जो राष्ट्रीय मार्ग बनाये जायें श्रगर उन का निर्माण इस प्रकार किया जाय कि मार्ग श्रच्छे हों श्रीर देश के मुख्य भाग पर उस पर श्राजायें तो यह देश के लिये ज्यादा हितकर होगा । जैसेकि हिन्दुस्तान के पूर्वी भाग नागालैंड से ले कर राजस्थान के पश्चिमी बार्डर तक एक मार्ग पूरा कर लिया जाय श्रीर यह मार्ग यातायात के लिये श्रनुकूल हो जाय, तथा एक मार्ग काश्मीर में लहाख एरिया से ले कर कुमारी श्रन्तरीप तक पूरा कर